

**DIVISION BENCH**

**ITEM NO.5**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CP No.19/ALD/2024**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 30<sup>th</sup> April, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>SANAMDEEP SINGH &amp; ORS. V/S MAARWADH INFRAVENTURES PRIVATE LIMITED &amp; ORS.</b>
<b>UNDER SECTION</b>	<b>56, 57, 241, 242, 246 &amp; 447 OF COMPANIES ACT, 2013</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**  
NONE *: For the Petitioner*

**ORDER**

- 1. None present for the Petitioner.**
- 2. In the interest of justice, the matter is adjourned for 30<sup>th</sup> May, 2024.**

**-Sd-**  
**(Ashish Verma)**  
**Member (Technical)**

**-Sd-**  
**(Praveen Gupta)**  
**Member (Judicial)**

**30<sup>th</sup> April, 2024**

*Kavya Prakash Srivastava  
(Stenographer)*